



MOST URGENT
E-mail

From:

Ajai Kumar Srivastava-I, HJS
Registrar General
High Court of Judicature at
Allahabad

To:

All the District Judges/OSDs
Subordinate to the High Court of Judicature at
Allahabad

No. PS (RG) / 52 / 2020 : Allahabad

Dated: May 02, 2020

Subject:- Courts subordinate to the High Court of Judicature at Allahabad to remain closed till further orders.

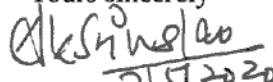
Sir/Madam,

On the captioned subject, I am directed to inform you that the Hon'ble Court has been pleased to reiterate its earlier order dated 25.03.2020 regarding closure of all the Courts Subordinate to the High Court of Judicature at Allahabad, till further orders. A copy of the aforesaid order issued vide notice dated 25.03.2020 is enclosed herewith, for ready reference.

You are, therefore requested to be apprised accordingly for necessary compliance and also to bring the content of this letter into the notice of all the Presiding Officers of Commercial Courts, Motor Accident Claims Tribunals and Land Acquisition Rehabilitation and Resettlement Authorities also, as the case may be, of your district for necessary information and strict compliance, in letter and spirit.


You are further requested to ensure that the content of this letter be uploaded on the website of your respective district courts so that all stakeholders viz. advocates, litigants, other concerned authorities etc. be informed, accordingly.

Encl: As above.

Yours sincerely

21/5/2020
Registrar General

Copy forwarded to:

1. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
2. The Principal Secretary (Law) & L.R., Government of Uttar Pradesh, Lucknow.


Registrar General

